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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

**CORAM: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 224/9/AMR/2019
NAME OF THE COMPANY	Macro Cast Pvt Ltd
NAME OF THE PETITIONER(S)	Usha Enterprises
NAME OF THE RESPONDENTS(S)	Macro Cast Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

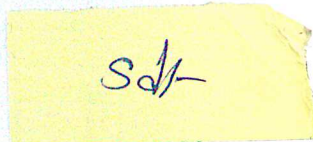
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

ORDER

Counsel for both the sides are present. This Authority by an order dated 13.12.2019 in CP (IB) No. 165/9/AMR/2019 against the same Corporate Debtor (CD) has admitted petition and ordered initiation of CIRP of the Respondent. No further order for CIRP need be passed in the Present case.

The Petitioner is directed to approach the IRP, under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, appointed by this Tribunal in CP (IB) No. 165/9/AMR/2019, for necessary action in the matter. The CP is accordingly disposed of.


MEMBER JUDICIAL